STATEMENT Name of the mill

Andhra Pradesh

- 1. Natraj Spg. & Wvg. Co. Ltd., Nirmal
- 2. Adoni Cotton Mills Ltd., Adoni
- 3. Anantpur Cotton Mills Ltd., Yerraguntapalli
- 4. Tirupati Cotton Mills Ltd., Renigunta.

Assam

5. Associated Industries (Assam) Ltd., Chandrapur

Bihar

6. The Bihar Co-operative Weavers Spg. Mills Ltd., Moharaeh.

Gujarat

- 7. The Fine Knitting Co. Ltd., Ahmedabad.
- 8. The Krishnakumar Mills Co., Ltd., Mahuva.
- 9. Ananta Mills Ltd., Ahmedabad
- JO. Prabha Mills Lid., Viramgam.

Kerala

- 11. Kathayee Cotton Mills Ltd., Alwaye I 12
- G. T. N. Textiles Ltd., Alwaye
 - 13. Alagappa Textiles (Cochin) Ltd., Alagappanagar.

Maharashtra

14. Seksaria Cotton Mills Ltd., Bombay

Mysore

15. Sree Yellamma Cotton, Woollen & Silk Mills Co. Ltd., Yellammanagar.

Punjab

- 16. Suraj Textiles Mills Ltd,, Maleut Mandi,
- 17. Dayalbagh Spg. Wvg. Mills Ltd., Dyalbagh.

Rajasthan

 Shree Bijay Cotton Mills Ltd,, Bijayanagar.

Tamil Nadu

19. Pioneer Spinners Pvt. Ltd. Pjoneernagar.

- 20. Sri Palamalai Rangaoathar Mills, Perianaickerpalayam.
- 21. Sri Kothandram Spg. Mills Ltd., Madurai
- 22. The Pankaja Mills Ltd., Coimbatore
- 23. The Rajah Mills, Madurai
- 24. The Balaram Verma Textiles Ltd., Shencottah
- 25. The Kasthuri Mills Ltd., Coimbatore.
- 26. Bhawani Mills Ltd., Coimbatore.
- The Kaleshwarar Mills Ltd., Coimbatore.
- 28. Sri Sarada Mills Ltd., Podanur

Vttar Pradesh

- The Prem Spg. & Wvg Mills Co. Ltd., Ujhani.
- 30. Bikali Cotton Mills (P) Ltd., Hathras
- 31. General Fibre Dealers Ltd., Lucknow.

West Bengal

- 32. Sodepore Cotton Mills Ltd., Sodepur,
- 33. The Kanoria Industries Ltd. (Cotton Mills Section), Konnagar.
- 34. Luxminarayan Cotton Mills Ltd., Rishra.
- 35. Shree Hanuman Cotton Mills Ltd., Fuleshwar
- 36. Bhagyalaxmi Cotton Mills Ltd., Belgharia.
- 37. The Bangasri Cotton Mills Ltd., Sodepore.
- 38. Arati Cotton Mills Ltd. Dassanagar.
- 39. The Mohini Mills Ltd., No. 2, Belgharia.
- 40. Shree Mahalaxmi Cotton Mills, Palta.
- 41. Ramporia Cotton Mills Ltd., Serampore.

EXPORT OF SALT TO NEPAL

- 189. SHRI BABUBHAI M. CHINAI : Will the Minister of FOREIGN TRADE bo pleased to state :
- (a) whether it is a fact that the State Trading Corporation has not been able to export the requisite quantity of salt to Nepaland
- (b) the details of the requirements of Nepal for salt and the short-fall in supplies by the S. T- C. during the last three year; ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE): (a) and (b) The orders placed on the State Trading Corporation and the quantities supplied were:—

tonnes	tonne
1969 57000	294000
1970 57000	33000
1971 50003	36000

IMPORT OF RAW CASHEW BY CASHEW COR-PORATION OF INDIA

190. SHRI BABUBHAL M. CHINAI: Will the Minirter of FOREIGN TRADE be pleased to state :

- (a) whether it is a fact that the Cashew Corporation of India has decided to import raw cashew nuts; and s
- (b) if so, the total quantity proposed to be imported and from which countries?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE): (a) Yes, Sir.

(b) Since 1. 9. 1970 when the imports of raw cashew nuts were canalized through it, the Cashew Corporation of Inda has already imported 1,97,900 tonnes of raw cashe wnut upto February 1972 and a further quantity of 40,645 tonnes is likely to be imported during March, 1972. The supplies have been imported from Tanjania, Mozambique and Kenya.

मध्य प्रदेश से कोयले का मेजा जाना

191. थी राम सहाय:

श्री बलराम दास:

क्यारल मन्त्रीयह बताने की कृपा करेंगे कि:

- (क) क्या 1952 की सीमित कोयला वितरण नीति के अनुसार मध्य प्रदेश का कोयला बीना कोटा लाइन पर कटनी से आगे नहीं भेजा जा सकता;
- (ख) क्या सरकार को विदित है कि सेन्ट्रल इंडिया की कोयला खानों से पंजाव तथा उत्तर प्रदेश के राज्यों को कोयला भेजना विहार तथा

बंगाल की खानों की प्रपेक्षा काफी सस्ता पड़ेगा:

- (ग) यदि हां, तो क्या सरकार मध्य प्रदेश से कीयला भेजने की अपनी नीति में परिवर्तन करने का विचार रखती है; और
- (ध) यदि नहीं, तो उसके क्या कारण हैं?

MOVEMENT OF COAL FROM MADHYA PRADESH

191. SHRI RAM SAHAI: SHRI BALRAM DAS:

Will the Minister of RAILWAYS be pleased to state :

- (a) whether according to the rationalised movement scheme decided upon in 1952, Madhya Pradesh coal cannot be moved beyond Katni on Bina-Kota line;
- (b) whether Government are aware that movement of coal from the Central India coalfields to Punjab and Uttar Pradesh will be cheaper than Bihar and Bengal coalfields;
- (c) if so, whether Government propose to consider revising the movement policy for Madhya Pradesh coal; and
 - (d) if not, the reasons therefor ?]

रेल मन्त्रालय में उपमन्त्री (श्री मुहम्मद श्रफी कुरेशी): (क) जी नहीं, इस समय लागू ढुलाई योजना के युक्तिकरण के अनुसार मध्य प्रदेश की मध्य भारत कोयला खानों से कोयले की ढुलाई मांसी और मानिकपुर तक की जा सकती है। लेकिन मध्यप्रदेश की सिंगरौली खानों से कोयले की ढुलाई समूचे उत्तरी क्षेत्र को की जा सकती है जिसमें पंजाब और उत्तर प्रदेश भी शामिल हैं।

(ख) मध्य भारत कोयला खानों से पंजाब भीर उत्तर प्रदेश में कुछ गन्तव्य स्थानों के लिए कोयले की भाड़ा दरें बंगाल-बिहार कोयला खानों से भाड़े का दरों की अपेक्षा कुछ सस्ती हैं।

† 1 English Translation.